

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3515  
ANSWERED ON:19.08.2003  
ISSUE OF SAFETY LICENCES BY DELHI POLICE  
TARACHAND BHAGORA

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether it is a fact that the Delhi Police of Licensing Department issue Safety Licences for setting up Swings on special occasions/festivals and also on permanent basis in places like Appu Ghar and other parks;
- (b) if so, the details thereof;
- (c) the details of the norms adopted for the issue of such licences;
- (d) the number of cases of deaths reports in Delhi due to rusted Swing and machines during the last six months; and
- (e) the action taken by the Government/Delhi Police in all these cases?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI HARIN PATHAK)

(a) to (c): Yes, Sir. Such licences are issued by the Licensing Branch of Delhi Police in accordance with the provisions contained in `The Regulations for Licensing & Controlling Places of Public Amusement (other than Cinemas) and Performances for Public Amusement, 1980`. The applicants are required to furnish, inter alia, `no objection` certificates from the prescribed authorities from fitness of the ride, fire-safety, entertainment, traffic and law and orders angles.

(d) to (e): During the last six months, one case of death from an amusement park was reported in Delhi. Delhi Police have suspended the operation of the `ride` involved in this death and the licence has been given a show cause notice for cancellation of his premises and performance licence.